

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL

Principal Bench

O.A. No. 1211 of 1996

New Delhi, dated this the 12th November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri S.S.Chahal,
S/o Shri Bharat Singh,
R/o Plot no.34-G/23, Sector 7,
Rohini,
Delhi-110085. APPLICANT
(By Advocate: Mrs. Meera Chhibber)

VERSUS

1. Union of India through
the Secretary,
Ministry of Planning,
Dept. of Statistics,
Yojana Bhawan,
New Delhi.
2. The Director,
National Sample Survey Organisation,
Field Operation Div.,
Pushpa Bhawan,
Madangir Road,
New Delhi. RESPONDENTS

(By Advocate: Shri M.M.Sudan)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard Mrs. Meera Chhibber for
the applicant and Shri M.M.Sudan for the
Respondents.

2. Mrs. Chhibber states that the relief
prayed for by the applicant has since been
granted by the respondents and prays for
permission to withdraw the O.A. Accordingly
this O.A. is dismissed as withdrawn.

Adarsh
(Dr. A. Vedavalli)
Member (J)
/GK/

Adol
(S.R. Adige)
Member (A)